

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 39/AM09 HELD ON 07.01.2009
UNDER CHAIRMANSHIP OF
DR. SHYAM AGARWAL, ADGFT**

Meeting No. **39/87-NC7/2008 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' was held on 07.01.2009** under Chairmanship of Dr. Shyam Agarwal, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri A.K. Aggarwal, Joint Industrial Advisor, D/o C&PC

2. Committee confirmed Minutes of NC Meeting No. **38/AM09 held on 31.12.2008.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-321	SUJA RUBBER INDL. PVT. LTD.	HQ F. No. 01/83/162/00080/AM07/DES-VII	Status: Approved
	NC No.: 39/AM09 Dated: 07.01.2009			

Application: Request for clarification sought by the Commissioner of Customs, Chennai in respect of claim for DEPB against product code 62 (Chemicals) Sl. No. 499 of DEPB Schedule.

Decision: Committee re-examined the case for recommendation of proper amendment of DEPB Entry at Sl. No. 499 as per decision taken by DEPB Committee in its meeting held on 25.09.2007. Committee after due consideration decided to recommend the case to DEPB Committee to make entry of the goods exported by the firm in the said DEPB entry for DEPB benefits.

3.1.2	Case No. A-322	SUZLON ENERGY LTD.,	HQ F. No.	Status: Approved
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		01/87/050/01250AM06/DES-VII	
NC No.: 39/AM09 Dated: 07.01.2009	Adv. Lic. No. 3110030234 Dated 09.08.2007	RLA F. No. 31/24/040/00156/AM08	

Application: Request for revision of input output norms under para 4.7 of HBP-Vol.I for the export product “Parts of Wind Operated Electricity Generator”.

Decision: With D/o C&PC OM No. 46011/81/2006-PC.II dated 15.07.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Parts of Wind Operated Electricity Generator – FRP Blades for Rotor (Model Suzlon 2100 KW) (Weight of Each Rotor FRP Blade = 8200 kg +/- 5%)	1 Set (1 Set consists of 3 nos. of FRP Rotor Blades)	1. Infusion Epoxy Resin XZ 92742	6880 kg
		2. Infusion Epoxy Resin Hardener XZ 92594	2133 kg
		3. Hand Lay Up Epoxy Resin	107 kg
		4. Hand Lay Up Epoxy Resin Hardener	0.75 kg
		5. Hand Lay Up Epoxy Resin Hardener 2	33 kg
		6. Adhesive Resin	956 kg
		7. Adhesive Hardener	430 kg
		8. Glass Fabric (800 gsm)	393 kg
		9. Glass Fabric (1200 gsm)	6100 kg
		10. Glass Fabric (1200 gsm/500 mm)	5853 kg
		11. Glass Fabric (1800 gsm)	1800 kg
		12. Glass Fabric (1600 gsm)	1385 kg
		13. Continuous Filament Mat (600 gsm)	157 kg
		14. Surface Veil/Surface Mat	998 kg
		15. Biaxial Woven Tape	18 kg
		16. PVC Foam Sheet (Thickness 6mm)	43 Sq. Mtr.
		17. PVC Foam Sheet (Thickness 10mm)	113 Sq. Mtr.

18. PVC Foam Sheet (Thickness 15mm)	46 Sq. Mtr.
19. PVC Foam Sheet (Thickness 20mm)	321 Sq. Mtr.
20. PVC Foam Sheet (Thickness 25mm)	141 Sq. Mtr.
21. PS Foam – Styrofoam (Thickness 40mm)	2 Sq. Mtr.
22. PS Foam – Styrofoam (Thickness 75mm)	19 Sq. Mtr.
23. PS Foam – Styrofoam (Thickness 100mm)	130 Sq. Mtr.
24. Sealing Foam Ship	9 Meters
25. Vacfilm (1.2 Meter Wide)	1644 Sq. Mtr.
26. Vacfilm (4.5 Meter Wide)	3700 Sq. Mtr.
27. Perforated BOPP Film (width 1.2 Meter)	2116 Sq. Mtr.
28. Polyester Breather	462 Sq. Mtr.
29. Polyester Strap (13mm)	525 Meters
30. Sealant Tape Flat	6326 Meters
31. Tacky Tape	7030 Meters
32. PU Paint	238 Litres
33. PU Paint/Hardener	59 Litres
34. Filler Spachtel	52 Litres
35. Filler Hardener	2 Litres
36. Hexagon Nut	180 Nos.
37. Washer M 36	180 Nos.
38. Barrel Nut M36	177 Nos.
39. Blade Jointer	162 Nos.
40. Extended Barrel Nut M36	3 Nos.
41. Blade Jointer Rota Tape M36	19 Nos.

ONLINE CASES

10	Case No.: 17/27/87-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status: Approved
	HQ File :01/87/050/00418/AM08/	RLA File :03/94/040/00575/AM08/	Lic.No/Date:0310445831 10.10.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 36/AM09, dt. 17.12.2008.			

11	Case No.: 39/46/87-ALC1/2007	Party Name:M TECH INNOVATIONS LTD	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status: Approved
	HQ File :01/87/050/00664/AM08/	RLA File :31/24/040/00221/AM08/	Lic.No/Date:3110031111 12.10.2007	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39204910	83/0- Membership / Loyalty Cards, Prepaid Scratch Card	1944650.000	Number	2353474.00	59506.29 US\$
2	39204910	83/0- Membership / Loyalty Cards, Prepaid Scratch Card	5719000.000	Number	6921305.37	175001.40 US\$
				Total	9,274,779.37	234,507.69
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39204910	INVCOTTE MATT PAPER 350gsm SIZE:- 31 x 350 GSM	17800.000	Number	389713.20	9730.66 US\$
2	40159020	SCRATCH OFF LABEL SIZE:40 X 8MM	6020000.000	Number	263592.28	6581.58 US\$
				Total	653,305.48	16,312.24

Decision: With D/o C&PC O.M No. 46011/27/2008-PC.II dated 24.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Membership/Loyalty Cards/Prepaid Scratch Cards	1 No.	1. Invercote Matt Paper (350gsm)	1.05 kg/kg content in the export product
		2. Relevant Scratch Off Label (40 mm x 8 mm)	Net + 3% wastage

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Case No.:120/52/80-ALC2/2007	Party Name:M M AQUA TECHNOLOGIES LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved			
HQ File :01/80/050/01197/AM08/	RLA File :05/24/040/00644/AM08/	Lic.No/Date:0510212822 30.11.2007	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	84212101	61/0- PVC FILL MEDIA PVC Fill Media	45.720	M.T	3755570.85	89418.35 US\$
				Total	3,755,570.85	89,418.35
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042290	PVC Sheet PVC Sheet	53.950	M.T	2889012.00	68786.00 US\$
				Total	2,889,012.00	68,786.00
Decision: With D/o C&PC O.M No. 46011/253/2004-PC.II dated 05.01.2009, following adhoc norms are approved:						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
PVC Fill Media		1 MT	PVC Sheet (Thickness 0.175mm to 0.80mm		1.15 MT	

17	Case No.:32/35/87-ALC1/2007		Party Name:BALKRISHNA INDUSTRIES LIMITED,		Meet No/Date:39/87-ALC1/2008 07.01.2009		Status:Approved
	HQ File :01/87/050/00529/AM08/		RLA File :03/94/040/00868/AM08/		Lic.No/Date:0310452623 04.12.2007		Defer Date:

Decision: Case withdrawn as it is already **approved** in NC Meeting No. 34/AM09, dt. 03.12.2008.

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Case No.:36/35/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
HQ File :01/87/050/00533/AM08/	RLA File :34/24/040/00177/AM08/	Lic.No/Date:3410020257 07.12.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	32064990	63/0- Filler Calcium Carbonate Masterbatches containing 20 % 40000 Kgs Polymer and 80 % 160000 Kgs Calcium Carbonate	200000.000	K.G	4446000.00	114000.00 US\$
				Total	4,446,000.00	114,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	Polyethylene LLDPE having specific gravity of less than 0.94	41200.000	K.G	2570880.00	65920.00 US\$
2	28365000	Calcium Carbonate	164800.000	K.G	1606800.00	41200.00 US\$
				Total	4,177,680.00	107,120.00

With D/o C&PC OM No. 46011/67/2008-PC.II dated 24.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler-Calcium Carbonate Masterbatch. (containing 20% LLDPE, 80% Calcium Carbonate)	1 kg	1. LLDPE Granules	0.2060 kg
		2. Calcium Carbonate	0.8240 kg

26	Case No.:28/4/87-ALC1/2008		Party Name:BALKRISHNA INDUSTRIES LIMITED,		Meet No/Date:39/87-ALC1/2008 07.01.2009		Status:Approved
	HQ File :01/87/050/00076/AM09/		RLA File :03/94/040/00931/AM08/		Lic.No/Date:0310455187 26.12.2007		Defer Date:

Decision: Case withdrawn as it is already **approved** in NC Meeting No. 34/AM09, dt. 03.12.2008.

27	Case No.: 68/46/87-ALC1/2007	Party Name:BLS POLYMERS LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00693/AM08/	RLA File :05/24/040/00755/AM08/	Lic.No/Date:0510214344 03.01.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

28	Case No.: 3/37/87-ALC1/2007	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00564/AM08/	RLA File :13/24/040/00023/AM08/	Lic.No/Date:1310025576 11.01.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	48239000	63/0- Cellulose Insole Board Laminated with PVC Foam Sponge.Total Coating weight 10521 Kg +/- 10% and Total Sq.mtr 11600 The export item should contain 5800 Sq. Meter of Release paper of having 155-240 gms/sqm.	10521.000	K.G	1558260.00	39600.00 US\$
				Total	1,558,260.00	39,600.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC Resin	6317.760	K.G	327291.00	8213.00 US\$
2	29173920	PVC Plasticizer (Phthalic, Non-Polymeric) DOP	4168.740	K.G	307330.00	7712.00 US\$
3	38123090	Blowing / Foaming Agent	221.470	K.G	15886.00	399.00 US\$
4	32071010	Titanium Dioxide / Pigments	299.220	K.G	52465.00	1317.00 US\$
5	38091010	Processing Aid	172.540	K.G	26128.00	656.00 US\$
6	48115900	Release Paper of 155-240 gms/sqm.	5800.000	Sq. meter	439147.00	11020.00 US\$
7	48233000	Cellulose Insole Board	11600.000	Sq. meter	231130.00	5800.00 US\$
				Total	1,399,377.00	35,117.00

Decision: With D/o C&PC OM No. 46011/26/2005-PC.II dated 07.01.2009, the Committee decided that the raw-material for manufacture of PVC Foam Sponge Sheet may be considered as per SION at H-264 and Relevant Cellulose Paper Board may be allowed on net to net basis as

contained in the export product i.e. Cellulose Insole Board Laminated with PVC Foam Sponge.

32	Case No.:21/4/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00069/AM09/	RLA File :03/94/040/01067/AM08/	Lic.No/Date:0310459073 24.01.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

35	Case No.:14/8/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00125/AM09/	RLA File :03/94/040/01153/AM08/	Lic.No/Date:0310461859 20.02.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

51	Case No.:27/8/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00138/AM09/	RLA File :03/95/040/01264/AM08/	Lic.No/Date:0310468627 16.04.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

54	Case No.:28/10/87-ALC1/2008	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved		
	HQ File :01/87/050/00206/AM09/	RLA File :03/94/040/00092/AM09/	Lic.No/Date:0310470126 30.04.2008	Defer Date:		
	Application: Request is for adhoc norms for following:					
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39095000	63/0- POLYURETHANE RESIN SOLUTION CONTAINING 80% RESIN CONTENT AND 20% SOLVENT.	140000.000	K.G	12558000.00	322000.00 US\$
				Total	12,558,000.00	322,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29171200	Adipic Acid	40740.000	K.G	3654378.00	93702.00 US\$
2	29173960	Isophthalic Acid White crystalline powder, Pure grade, Standard	16240.000	K.G	1773408.00	45472.00 US\$
3	29173500	Phthalic Anhydride White crystalline Powder, Pure grade, Standard	23380.000	K.G	1185366.00	30394.00 US\$
4	29094100	Diethylene Glycol	11060.000	K.G	345072.00	8848.00 US\$
5	29053100	Monoethylene Glycol	27860.000	K.G	869232.00	22288.00 US\$
6	29053990	1.6 Hexane Diol	1680.000	K.G	288288.00	7392.00 US\$
7	29054100	Trimethylol Propane	1820.000	K.G	149058.00	3822.00 US\$
8	29291020	Toluene Di Isocyanate Liquid colourless - light yellow, Pure Grade, Standard	5740.000	K.G	817089.00	20951.00 US\$
9	29153100	Ethyl Acetate Clear Colourless Volatine & flammable liquid, Pure Grade, Standard	28000.000	K.G	873600.00	22400.00 US\$
				Total	9,955,491.00	255,269.00

Decision: With D/o C&PC OM No. 46011/11/2006-PC.II dated 25.11.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent)	1 kg	1. Adipic Acid	0.291 kg
		2. Isophthalic Acid	0.116 kg
		3. Phthalic Anhydride	0.167 kg
		4. Diethylene Glycol	0.079 kg
		5. Monoethylene Glycol	0.199 kg
		6. 1.6 Hexane Diol	0.012 kg
		7. Trimethylol Propane	0.013 kg
		8. Toluene Di Isocyanate	0.041 kg
		9. Ethyl Acetate (Solvent)	0.200 kg

Note: For different %age of Resin Content, the requirement of import item No. 1 to 8 may be worked on pro-rata basis. For item No. 9 i.e. Ethyl Acetate (Solvent) the requirement may be worked out in the inverse ratio depending on solvent content / % age.

55	Case No.:6/11/87-ALC1/2008	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
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HQ File :01/87/050/00219/AM09/	RLA File :05/24/040/00079/AM09/	Lic.No/Date:0510220689 19.05.2008	Defer Date:
Decision: Case withdrawn as it is already approved in NC Meeting No. 27/AM09, dt. 15.10.2008.			

57	Case No.:14/20/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00367/AM09/	RLA File :03/95/040/00119/AM09/	Lic.No/Date:0310473139 04.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

59	Case No.:14/10/87-ALC1/2008	Party Name:BLS POLYMERS LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00192/AM09/	RLA File :05/24/040/00140/AM09/	Lic.No/Date:0510221661 06.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

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Case No.:29/11/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
HQ File :01/87/050/00242/AM09/	RLA File :03/94/040/00068/AM09/	Lic.No/Date:0310474690 13.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- AUTOMOBILE TYRES REINFORCED WITH NYLON AND POLYSTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY TYRES FOR TRACTOR AND IMPLEMENT)	2000000.000	K.G	217029800.00	5365400.00 US\$
				Total	217,029,800.00	5,365,400.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	NATURAL RUBBER	500000.000	K.G	55618800.00	1375001.24 US\$
2	40027001	SYNTHETIC RUBBER : PBR	60000.000	K.G	5036000.00	124499.38 US\$
3	40021900	SYNTHETIC RUBBER : SBR - 1502	100000.000	K.G	7988900.00	197500.62 US\$
4	40021901	SYNTHETIC RUBBER : SBR - 1712	400000.000	K.G	27506000.00	680000.00 US\$

5	28030002	CARBON BLACK	460000.000	K.G	20095600.00	496800.99 US\$
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	112200.000	K.G	20877100.00	516121.14 US\$
7	59021000	POLYSTER TYRE CORD FABRIC (DIPPED)	160000.000	K.G	30418400.00	752000.00 US\$
8	72179000	BEAD WIRE	80000.000	K.G	3074200.00	76000.00 US\$
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	20000.000	K.G	3316900.00	82000.00 US\$
10	38121000	RUBBER CHEMICAL : ACCELERATOR	10000.000	K.G	1456200.00	36000.00 US\$
11	28420029	RUBBER CHEMICAL : RETARDERS	10000.000	K.G	1982100.00	49001.24 US\$
12	28170001	ZINC OXIDE	40000.000	K.G	5177600.00	128000.00 US\$
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	30000.000	K.G	1419800.00	35100.12 US\$
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	70000.000	K.G	4176500.00	103250.93 US\$
15	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	30000.000	K.G	2791100.00	69001.24 US\$
16	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	18000.000	K.G	618900.00	15300.37 US\$
17	25030000	INSOLUBLE SULPHUR	10000.000	K.G	687700.00	17001.24 US\$
				Total	192,241,800.00	4,752,578.51

Decision: Committee decided to **close** the case as the firm has surrendered the licence.

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Case No.:30/11/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
HQ File :01/87/050/00243/AM09/	RLA File :03/94/040/00021/AM09/	Lic.No/Date:0310474693 13.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- AUTOMOBILE TYRE REINFORCED WITH NYLON AND POLYSTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY TYRES FOR TRACTOR AND IMPLEMENT)	1000000.000	K.G	108514600.00	2682700.00 US\$
				Total	108,514,600.00	2,682,700.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	40012100	NATURAL RUBBER	250000.000	K.G	27809400.00	687500.62 US\$
2	40027001	SYNTHETIC RUBBER : PBR	30000.000	K.G	2518000.00	62249.00 US\$
3	40021900	SYNTHETIC RUBBER : SBR - 1502	50000.000	K.G	3994400.00	98749.07 US\$
4	40021901	SYNTHETIC RUBBER : SBR - 1712	200000.000	K.G	13753000.00	340000.00 US\$
5	28030002	CARBON BLACK	230000.000	K.G	10047800.00	248400.49 US\$
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	56100.000	K.G	10438500.00	258059.33 US\$
7	59021000	POLYSTER TYRE CORD FABRIC (DIPPED)	80000.000	K.G	15209200.00	376000.00 US\$
8	72179000	BEAD WIRE	40000.000	K.G	1537100.00	38000.00 US\$
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	10000.000	K.G	1658500.00	41001.24 US\$
10	38121000	RUBBER CHEMICAL : ACCELERATOR	5000.000	K.G	728100.00	18000.00 US\$
11	28420029	RUBBER CHEMICAL : RETARDERS	5000.000	K.G	991000.00	24499.38 US\$
12	28170001	ZINC OXIDE	20000.000	K.G	2588800.00	64000.00 US\$
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	15000.000	K.G	709900.00	17550.06 US\$
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	35000.000	K.G	2088200.00	51624.23 US\$
15	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	15000.000	K.G	1395500.00	34499.38 US\$
16	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	9000.000	K.G	309400.00	7648.95 US\$
17	25030000	INSOLUBLE SULPHUR	5000.000	K.G	343800.00	8499.38 US\$
				Total	96,120,600.00	2,376,281.13

Decision: With DIPP letter dated 07.01.2009, adhoc norms **as applied for** are **approved**. However, there should be value cap on Rubber chemical and Misc. chemical as per General Note 6 of the policy i.e. 7% of the FOB value on Rubber chemical and 5% FOB value on Misc. chemicals.

70	Case No.:11/12/87-ALC1/2008		Party Name:M.V.ENTERPRISES,		Meet No/Date:39/87-ALC1/2008 07.01.2009		Status:Approved			
	HQ File :01/87/050/00255/AM09/		RLA File :05/24/040/00192/AM09/		Lic.No/Date:0510222597 23.06.2008		Defer Date:			
	Application: Request is for adhoc norms for following:									
	Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	40030000	620- BUTYL RECLAIMED RUBBER NET CONTENTS OF IMPORT ITEMS IN EXPORT PORDUCT : (1) Used Butyl Tube without valve with Cut into two pieces = 964.000 M.T. (2) Rubber Softner Active Agent = 6.000 M.T. (3) Rubber Process Oil (RPO) T.C. : Paraffi	1000.000	M.T	52200000.00	1200000.00 US\$
				Total	52,200,000.00	1,200,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40040000	Used Butyl Tube without valve with Cut into two pieces	1012.200	M.T	35217600.00	809600.00 US\$
2	38123020	Rubber Softner Active Agent	10.020	M.T	1220436.00	28056.00 US\$
3	27101990	Rubber Process Oil (RPO) T.C. : Paraffinic	51.000	M.T	2066250.00	47500.00 US\$
				Total	38,504,286.00	885,156.00

Decision: With DIPP letter dated 07.01.2009 and taking a cue from a similar case of M/s Gujarat Reclaim Industries, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Reclaimed Rubber	1000 MT	1. Used Butyl Tube without value with Cut into two pieces	1000.00 MT
		2. Rubber Softner Active Agent (Diary Disulphide)	10.020 MT
		3. Pine Tar Oil	51.000 MT

72	Case No.:15/13/87-ALC1/2008	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00276/AM09/	RLA File :02/24/040/00075/AM09/	Lic.No/Date:0210114292 30.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 34/AM09, dt. 03.12.2008.			

74	Case No.:6/14/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
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HQ File :01/87/050/00287/AM09/	RLA File :03/95/040/00267/AM09/	Lic.No/Date:0310477550 04.07.2008	Defer Date:
Decision: Case withdrawn as it is already approved in NC Meeting No. 34/AM09, dt. 03.12.2008.			

75	Case No.:18/14/87-ALC1/2008	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00300/AM09/	RLA File :52/24/040/00009/AM09/	Lic.No/Date:5210023907 10.07.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

79	Case No.:6/15/87-ALC1/2008	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00308/AM09/	RLA File :03/95/040/01160/AM08/	Lic.No/Date:0310478801 15.07.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

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Case No.:7/15/87-ALC1/2008	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
HQ File :01/87/050/00309/AM09/	RLA File :05/24/040/00087/AM09/	Lic.No/Date:0510223873 16.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- POLYURETHANE RESIN CONTAINS 27% +/- 1% RESIN/TOTAL SOLID CONTENT IN RELEVANT SOLVENTS	136000.000	K.G	16523000.00	403000.00 US\$
				Total	16,523,000.00	403,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39072090	POLYOL POLYOL (GX-40K)	34731.700	K.G	6529556.00	163238.90 US\$
2	29299000	DI-ISOCYANATE DI-ISOCYANATE (DESMODURE-I)	5784.080	K.G	3325613.00	83140.32 US\$
3	29212990	DABCO (TRIETHYLENE DIAMIE)	40.800	K.G	58329.00	1458.23 US\$

4	29213010	DIAMINE DIAMINE - VESTAMINE IPD	1039.990	K.G	312310.00	7807.74 US\$
5	29213000	ETHYL ACETATE	39095.900	K.G	2111180.00	52779.49 US\$
6	29023000	TOLUENE	39095.900	K.G	2111180.00	52779.49 US\$
7	29051220	ISOPROPYL ALCOHAL (IPA)	19548.600	K.G	1407502.00	35187.55 US\$
8	29059000	AMINES	599.220	K.G	119843.00	2996.08 US\$
				Total	15,975,513.00	399,387.80

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 07.04.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+/-1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs.
		2. Di-isocyanate	42.530 kgs.
		3. Tri-ethylene Diamines	0.300 kgs.
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs.
		5. Ethyl Acetate	287.470 kgs.
		6. Toluene	287.470 kgs.
		7. Isopropyl Alcohol	143.740 kgs.
		8. Amines	4.406 kgs.

85	Case No.:11/17/87-ALC1/2008	Party Name:FLUOROTHERM POLYMER INDIA PVT.LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00328/AM09/	RLA File :03/94/040/00374/AM09/	Lic.No/Date:0310480260 25.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172190	61/0- PTFE PASTE EXTRUDED TUBING (VARIOUS SIZES)	4000.000	K.G	3440000.00	80000.00 US\$

				Total	3,440,000.00	80,000.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	PTFE Fine Coagulated Powder	4400.000	K.G	2232560.00	51920.00 US\$
				Total	2,232,560.00	51,920.00

Decision: Committee decided to **close** case as RLA has informed that AA has been issued on repeat basis in terms of Para 4.7 read with Para 4.7.1 of HBP on basis of decision of NC in its Meeting No. 2AM/09, dated 16.04.2008 (HQ F. No. 01/87/050/00498/AM07/DES-VII/).

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Case No.:4/18/87-ALC1/2008	Party Name:BLS POLYMERS LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved			
HQ File :01/87/050/00334/AM09/	RLA File :05/24/040/00279/AM09/	Lic.No/Date:0510224864 01.08.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011010	63/0- LT-XLPE COMPOUND GRANULES	500.000	M.T	47300000.00	1100000.00 US\$
2	39011010	63/0- HT-XLPE COMPOUND GRANULES	54.000	M.T	5572800.00	129600.00 US\$
3	39011010	63/0- SEMI CONDUCTING COMPOUND (Containing 57+/-1% EVA, 32+/-1% CARBON BLACK and 10.5+/-1% LLDPE Content.) GRANULES	54.000	M.T	6733800.00	156600.00 US\$
				Total	59,606,600.00	1,386,200.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	LDPE/LLDPE GRANULES	568.196	M.T	51308098.80	1193211.60 US\$
2	29310090	VINYL THRIMETHOXY SILANE LIQUID	6.648	M.T	1172042.40	27256.80 US\$
3	29096000	DICUMYL PEROXIDE CRYSTALLINE POWDER	0.554	M.T	119110.00	2770.00 US\$

4	38123090	ANTI OXIDENT IRGANOX POWDER	1.216	M.T	243139.20	5654.40 US\$
5	39013000	ETHYLENE VINYL ACTE (EVA) GRANULES	31.698	M.T	2862329.40	66565.80 US\$
6	28030010	CARBON BLACK POWDER	17.928	M.T	925085.00	21513.60 US\$
				Total	56,629,804.80	1,316,972.20

Decision: With D/o C&PC OM No. 46011/99/2006-PC.II dated 19.02.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
HT-XLPE Compound Granules	1 kg	1. LDPE/LLDPE Granules	1.015 kg
		2. Vinyl Trimethoxy Silane	0.012 kg
		3. Dicumyl Peroxide	0.001 kg
		4. Irganox	0.002 kg
Semiconducting Compound Granules (containing 57+/-1% EVA, 32+/-1% Carbon Black and 10.5+/-1% LLDPE Content)	1 kg	1. LLDPE Granules	0.109 kg
		2. EVA Granules	0.587 kg
		3. Carbon Black	0.332 kg
		4. Irganox	0.002 kg

90	Case No.:9/18/87-ALC1/2008	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
	HQ File :01/87/050/00339/AM09/	RLA File :02/24/040/00111/AM09/	Lic.No/Date:0210115772 06.08.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008			

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Case No.:2/19/87-ALC1/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:39/87-ALC1/2008 07.01.2009	Status:Approved
HQ File :01/87/050/00342/AM09/	RLA File :05/24/040/00322/AM09/	Lic.No/Date:0510225215 08.08.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094020	62/0- POWERPLAST PHENOLIC RESINS	48000.000	K.G	14616000.00	336000.00 US\$
				Total	14,616,000.00	336,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29072100	3 - HYDROXY PHENOL (RESORCINOL) MIN. CONCENTRATION 99%	47368.000	K.G	12600000.00	289700.00 US\$
2	29071110	PHENOL MIN. CONCENTRATION 99%	5368.000	K.G	0.00	0.00 US\$
3	29126000	PARA FORMALDEHYDE MIN. CONCENTRATION 91%	10306.000	K.G	0.00	0.00 US\$
				Total	12,600,000.00	289,700.00

Decision: With D/o C&PC OM No. 46011/75/2008-PC.II dated 29.12.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Power Plast Phenolic Resin	1 MT	1. Resorcinol	0.9868 MT
		2. Phenol	0.